

BENCH-I

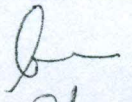
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

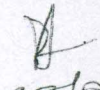
C.P.No.99/2014

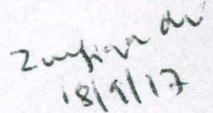
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M

Name of the Company	Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	S. K. Dutt Adv.	for	
2.	Syamsundar Banerjee Adv.	SEBI	18/09/17

1.	Anirban Ray	for	
	Shounak Mitra	Respondent no.	18/09/17
2.	Amrita Pandey	5	

1.	Mr. Rathanku Banerjee, Sr Adv	}	for R 1, 2, 5, 9, 10	
2.	Mr. D.N. Sharma, Adv			
3.	Mr. Shounak Mitra, Adv			
4.	Mr. Zulfikar Ali Al-Dabbas			

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent nos. 1, 2, 5, 8, 9 and 10 as well as Ld. Counsel on behalf of SEBI are present.

List the matter on 25/10/2017.

Sd/-
(Jinan K.R.)
Member (J)

Sd/-
(Vijai Pratap Singh)
Member (J)